

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 160 of 2011**

Dated : 13th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Powergrid Corporation of India Limited Appellant (s)
Versus
C.E.R.C. & Ors.Respondent (s)**

Counsel for the Appellant (s) : Ms. Sneha Venkataramani
Counsel for the Respondent(s): Mr. Pradeep Misra &
Mr. Manok Kr. Sharma for UPPCL

ORDER

The learned counsel for the Appellant submits that all the Respondents have been served and she will be filing the affidavit of service.

Mr. Pradeep Misra, the learned counsel undertakes to file Vakalatnama on behalf of Respondent-UPPCL and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 31.01.2012.

Post the matter on **07.02.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ss